

- (11) S.O. 233 (E) published in Gazette of India dated the 26th March, 1985 regarding management of Keshoraipatan Sahkari Sugar Mills Limited, Keshoraipatan (Rajasthan).
- (12) S.O. 234 (E) published in Gazette of India dated the 26th March, 1985 regarding management Deoria Sugar Mills Limited, Deoria (U.P.).
- (13) S.O. 235 (E) published in Gazette of India dated the 26th March, 1985 regarding management of Sree Sitaram Sugar Company Limited, Baitalpur (U.P.).

[Placed in Library. See No. LT—1332/85.]

Employees Provident Fund (Third Amendment) Scheme, 1985 and Notifications under Employees Provident Fund and Miscellaneous Provisions Act, 1952 and Government Resolution No. V. 24030/1/85—WB dated 17-7-1985.

THE MINISTER OF STATE OF THE
MINISTRY OF LABOUR (SHRI T.
ANJIAH) : I beg to lay on the Table—

- (1) A copy of the Employees' Provident Funds (Third Amendment) Scheme, 1985 (Hindi and English versions) published in Notification No. G.S.R. 667 in Gazette of India dated the 13th July, 1985 under sub-section (2) of section 7 of the Employees' Provident Funds and Miscellaneous Provisions Act 1952.
[Placed in Library. See No. LT—1333/85].
- (2) A copy each of the following Notifications (Hindi and English versions) under sub-section (3) of section 20 of the Working Journalists and other Newspaper (Conditions of Service) and Miscellaneous Provisions Act 1955 :—
- (i) S.R.O. 1958 published in Gazette of India dated the

27th April, 1985 containing Corrigendum to Notification No. S.R.O. 2428 published in Gazette of India dated the 16th September, 1975.

- (ii) S.R.O. 1859 published in Gazette of India dated the 27th April, 1985 containing Corrigendum to Notification No. S.O. 889 (E) published in Gazette of India dated the 12th November, 1980.

[Placed in Library. See No. LT—1334/85].

- (3) A copy of Government Resolution No. V. 24030/1/85—WB (Hindi and English versions) dated the 17th July, 1985 regarding setting up of Third Wage Board for the Sugar Industry.

[Placed in Library. See No. LT—1335/85].

12.10 hrs.

ESTIMATES COMMITTEE

[English]

Fifth Report

SHRI CHINTAMANI PANIGRAHI (Bhubaneswar) : I beg to present the Fifth Report (Hindi and English versions) of the Estimates Committee on Action Taken by Government on the recommendations contained in the Fifty-ninth Report of the Committee (7th Lok Sabha) on the Ministry of Shipping and Transport—National Highways.

PUBLIC ACCOUNTS COMMITTEE

[English]

Tenth Report

SHRI E. AYYAPU REDDY (Kurnool) : I beg to present the Tenth Report (Hindi and English versions) of the